

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

4. C.P. 300/2020

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **27.01.2020**

NAME OF THE PARTIES:- Addnectar Solutions Pvt. Ltd.

SECTION 441 OF COMPANIES ACT, 2013

ORDER

None present. List this matter on 23.03.2020.

SHYAM BABU GAUTAM
Member (Technical)

BHASKARA PANTULA MOHAN
Member (Judicial)

/PS/